

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JULY 2019

(data as on 21.08.2019)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	14	13	366
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	140	214	3070
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	16	4	796
BONDED LABOUR (Inc. Code 601)	15	18	1133
CHILDREN (Inc. Code 100-117)	116	82	681
WOMEN (Inc. Code 1300-1316)	897	726	2636
SC/ST/OBC (Inc. Code 1900-1909)	263	236	716
OTHERS	6407	5775	9954
TOTAL	7868	7068	19352

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of July 2019

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	8	18	187
Human Rights Defenders	8	7	110

Cases where NHRC recommended Monetary relief during the month of July 2019

Nature of incident	No of Cases	Amount recommended (in Rs.)
EXPLOITATION OF CHILDREN	1	200000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	3	500000
CUSTODIAL DEATH (Judicial)	6	2000000
ARBITRARY USE OF POWER	1	300000
RAPE OUTSIDE POLICE STATION	1	7000000
ABUSE OF POWER	1	600000
CUSTODIAL DEATH (Police)	1	500000
CUSTODIAL TORTURE	1	50000
DEATH IN POLICE FIRING	1	600000
DEATH IN POLICE ENCOUNTER	1	500000
FAILURE IN TAKING LAWFUL ACTION	4	700000
ILLEGAL ARREST	1	500000
GANG RAPE	1	100000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	2	250000
TOTAL	25	13800000